

**Central Administrative Tribunal
Principal Bench**

OA No. 653/2014

New Delhi this the 9th day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Jagdish Sharma,
S/o Late Khemchand Sharma,
Presently posted as Addl. SP Rural,
Ghaziabad, Uttar Pradesh
2. Vijay Kumar Gautam,
(S.P.) Rural,
S/o Late Kanhaiya Lal Mishra,
Presently posted as Superintendent
Of Police (Rural) at District Bulandshahar,
(Permanent R/o 74 Gautam Para,
Vrindaban, Mathura, District Mathura -Applicants

(None)

VERSUS

1. Union of India through
The Secretary (Home)
Ministry of Home Affairs,
Government of India,
North Block, New Delhi
2. Secretary,
Government of India,
Ministry of Personnel, Public Grievances
& Pensions (Department of Personnel and
Training), Government of India, North Block,
New Delhi
3. Joint Secretary (Home), Ministry of Home Affairs,
Government of India, North Block, New Delhi
4. State of UP through Principal Secretary,
(Home) Lucknow
5. Director General of Police,
Uttar Pradesh, Lucknow -Respondents

(By Advocates: Ms. Anupama Bansal and Mr. Rajesh Katyal

for respondent nos. 1 to 3
Mr. Nikhil Majithia for respondent nos. 4 to
5.)

ORDER (Oral)

By Mr. A.K. Bhardwaj, Member (J):

There was no appearance on behalf of the applicant on 20.11.2014, 22.12.2014, 16.01.2015, 23.03.2015. 14.05.2015, 21.08.2015 and 31.10.2015. Today, again, no one appears on behalf of the applicant. The OA is accordingly dismissed for non-prosecution. No costs.

(Dr. B.K. Sinha)
Member (A)

(A.K. Bhardwaj)
Member (J)

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